

ITEM NO.12 + 16

COURT NO.5

SECTION XI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 30803/2016

(Arising out of impugned final judgment and order dated 04-10-2016 in CMWP No. 22910/2016 passed by the High Court Of Judicature At Allahabad)

BRAHM PAL

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(DISCHARGE OF ADVOCATE ON RECORD)

WITH

SLP(C) No. 8620/2017 (XI)
SLP(C) No. 9230/2017 (XI)
SLP(C) No. 30906/2016 (XI)
SLP(C) No. 31992/2016 (XI)
SLP(C) No. 36255/2016 (XI)
SLP(C) No. 361-362/2017 (XI)
SLP(C) No. 22956/2017 (XI)

(IA No.63735/2017-CONDONATION OF DELAY IN FILING slp and IA No.63742/2017-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.63739/2017-APPLICATION FOR SUBSTITUTION and IA No.63741/2017-EXEMPTION FROM FILING O.T. and IA No.63740/2017-CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN. and IA No.63743/2017-CONDONATION OF DELAY IN REFILING SLP)

SLP(C) No. 19417/2017 (XI)

(FOR ADMISSION and I.R. and IA No.48056/2017-CONDONATION OF DELAY IN FILING SLP and IA No.48058/2017-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.48059/2017-EXEMPTION FROM FILING O.T.)

with

SLP (C) No. 27168 of 2017
(Exemption from filing O.T.)

Date : 07-11-2017 These petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE KURIAN JOSEPH
HON'BLE MRS. JUSTICE R. BANUMATHI

Counsel for the
parties

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Mr. Ravindra Kumar, AOR

UPON hearing the counsel the Court made the following

O R D E R

List tomorrow i.e. on 08.11.2017.

(JAYANT KUMAR ARORA)
COURT MASTER

(SNEH LATA SHARMA)
COURT MASTER